

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

**Subject:** Confirmation of promotion granted vide High Court Order No. 390 of 2024/RG/NG-437(I) dated 26-03-2024.

## ORDER

No. 208 of 2025/RG/NG-437(I) Dated: 11-02-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, sanction is hereby accorded to the promotion on regular basis in favour of the following officers/official w.e.f., the dates shown against each:

S. No.	Name of the Officer/officials	Posted as	Date of regularization of promotion in pay level
	S/Shri		
1.	Jatinder Singh	Posted as Incharge Joint Registrar (Adm.) (OPG) vide High Court Order No. 390 of 2024/RG/NG-437(I) dated 26-03-2024	As Joint Registrar (Adm.) in pay Level-12 (78800-209200) w.e.f., 24-11-2024.
2.	Smt. Nasema Hassan	Posted as Incharge Deputy Registrar (Adm.) (OPG) vide High Court Order No. 390 of 2024/RG/NG-437(I) dated 26-03-2024	As Deputy Registrar (Adm.) in pay Level-11 (67700-208700) w.e.f., 24-11-2024, against the post of Shri Jatinder Singh
3.	Shahji Bhat	Posted as Incharge Assistant Registrar-I (Adm.) (OPG) vide High Court Order No. 390 of 2024/RG/NG-437(I) dated 26-03-2024	As Assistant Registrar-I (Adm.) in pay Level-8A (50700-160600) w.e.f., 24-11-2024, against the post of Smt. Nasema Hassan
4.	Sanjeev Kumar	Posted as Incharge Assistant Registrar-II (Adm.) (OPG) vide High Court Order No. 390 of 2024/RG/NG-437(I) dated 26-03-2024	As Assistant Registrar-II in pay Level-8 (47600-151100) w.e.f., 24-11-2024, against the post of Shri Shahji Bhat
5.	Syed Zaffar Hussain	Posted as Incharge Section Officer (OPG) vide High Court Order No. 390 of 2024/RG/NG-437(I) dated 26-03-2024	As Section Officer in pay Level-7 (44900-142400), w.e.f., 24-11-2024, against the post of Shri Sanjeev Kumar

By order.

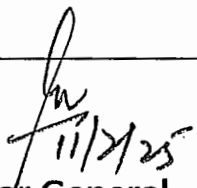
  
(Shahzad Azeem)  
Registrar General

No: 6281-6300 of 2025/RG/GS Dated: 11-02-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of J&K and Ladakh, Jammu

5. Registrar Judicial, High Court Wing, Jammu/Srinagar, .
6. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Recruitment/Management, High Court Main Wing, Jammu  
....for information
8. Director Finance, High Court Main Wing, Jammu  
....for information and necessary action.
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for  
uploading the same on the official website of the High Court.
10. Assistant Registrar Gazetted/Accounts, High Court Main Wing, Jammu
11. Accounts Officer, High Court Wing, Jammu/Srinagar
12. Naazir, High Court Main Wing, Jammu  
.....for information and necessary action.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the  
same.
14. S/Shri \_\_\_\_\_
15. Order Book

  
Registrar General